

CA No.04 of 2016 in
CP No. 84(ND) 2010
RT No.22/2016

Rajneesh Gupta & Ors.

...Petitioners

Versus.

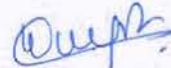
M/s Essar Coatings India Ltd. & Ors.

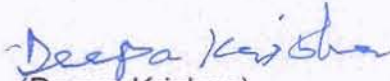
...Respondents

Present: Mr. Rajansh Thukral, Advocate with Mr. Bhupesh Gupta,
Practising Company for petitioners.
Mr. Sanjay Gupta for respondent No.2.

CA No.04 of 2016 with documents is filed by petitioners seeking
to amend the pleadings and copy of the same was sent to learned counsel for
respondents on his email and another copy supplied to respondent No.2.

Matter be posted for 13.10.2016. Let the reply to the application
be filed at least two days before the date fixed with advance copy to the
petitioners' counsel.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

September 27, 2016

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